

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. MANOJ JAIN

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 914/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA & ANR.

Respondent(s)

Date : 23-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite grant of last opportunity, Ld.counsel for the petitioner has not taken requisite steps and also failed to furnish fresh particulars for effecting service upon both respondents, matter be processed for listing before the Hon'ble Judge in Chambers for further orders.

MANOJ JAIN
Registrar

SB